NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/307/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: JAIN HOUSING & CONSTRUCTION LTD,

SANDEEP KUMAR MEHTA

UNDER SECTION

: 433 (e) (f)

S.No. NAME (IN CAPITAL) N. Amoheud Mame DESIGNATION

REPRESENTATION BY WHOM

N. A rahul Nam

B. SCUTANA

Coursel for Respondent

ORDER

Counsel for both the parties present. Counsel for the petitioner is directed to serve the copy of the Petition along with the documents relied upon to the respondent within 2 days. Counsel for the respondent is directed to file counter within 7 days thereafter. The matter is posted for arguments. In the meanwhile, counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 21.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM